#### **COURT-I**

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 246 OF 2014 & IA NO. 56 OF 2015

Dated: 17<sup>th</sup> August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

Tata Power Delhi Distribution Ltd. .... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission .... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Sahai

Mr. Aniket Prasoon Mr. Abhishek Kumar Mr. Anurag Bansal (Rep.)

Counsel for the Respondent(s) : Mr. Pradeep Misra

Mr. Manoj Kr. Sharma R-1

## <u>ORDER</u>

We have learned counsel for the appellant for some time.

List the matter for further hearing on <u>12.10.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt